IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR

Date of order: 13.01.2003

CP No. $8\phi/02$ (OA No.52/2002)

M.P.Meena s/o Shri Mool Chand Meena by caste Meena aged about 53 years r/o Adarsh Meena Colony, Jaipur Road, Dausa, presently working as Chief General Supervisor, O/o Principal General Manager, Telecom District, Jaipur.

.. Applicant

Versus

- 1. Shri Vinod Vaish, Secretary to the Govt. of India, Department of Telecom, Sanchar Bhawan, New Delhi.
- Shri R.N.Bhardwaj, Chief General Manager, Telecom Rajasthan Circle, Jaipur.
- 3. Shri Arun Kumar, Principal General Manager,
 Department of Telecom, Jaipur District, Jaipur.

.. Respondents

Mr. P.N.Jatti, counsel for the applicant

Mr. T.P. Sharma, counsel for the respondents

CORAM:

HON'BLE MR. H.O.GUPTA, MEMBER (ADMINISTRATIVE)
HON'BLE MR. M.L.CHAUHAN, MEMBER (JUDICIAL)

ORDER

This Contempt Petition has been filed for alleged wilful disobedience of the order of the Tribunal dated 22.5.2002 passed in OA No. 52/2002.

2. The learned counsel for the respondent-contemners submits that the reply to the show-cause has been filed. We find reply is not on record. The learned counsel for the applicant submits that he received a copy

of the reply. The learned counsel for the respondents further submits that the order of the Tribunal has been fully complied with. This averment is confirmed by the learned counsel for the applicant. In the circumstances, this Contempt Petition is dismissed. Noticees are discharged.

(M.L.CHAUHAN)

Member (J)

(H.O.GUPTA)

Member (A)